

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/9/(IB)/2018  
NAME OF THE TRANSFEROR : SHAN FLY ASH PRIVATE LIMITED  
NAME OF THE TRANSFERRE : SABARI CONSTRUCTIONS TECHNOLOGIES P LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

For Shan Fly - Ash (P) Ltd.

*S. [Signature]*  
Director

For Sabari Constructions Technologies Private Limited

*[Signature]*  
Managing Director

*J. M. (Enr no. 269/97)*  
J. RAMAKRISHNAN  
Commdr for Applicant  
26/2/2018

**ORDER**

Both the parties in person are present. Counsel representing the petitioner present and filed a joint memo of settlement specifying the schedule of payment. The same is taken on record and forms a part of this order. In view of the memo of settlement, the matter is closed.

*-sd-*  
**(S VIJAYARAGHAVAN)**  
**Member(Technical)**

*-sd-*  
**(K ANANTHA PADMANABHA SWAMY)**  
**Member(Judicial)**

bc